



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 21st Feb 2025

NOTICE

All concerned are to take notice that to clear the pendency of appeals wherein defects have not been rectified within the given time, it has been decided to list them after the Court or at 3 pm whichever is earlier on all working days from 24th February 2025 onwards till further orders. However, in case if any other Bench is scheduled at 3 pm, defective appeals will be heard at 4 pm. Further, once the current backlog is cleared, such hearings will be conducted need based.

Joint Registrar